

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4166  
ANSWERED ON:18.12.2014  
NAPHTHA BASED POWER PROJECTS  
Kumar Shri P.

**Will the Minister of POWER be pleased to state:**

- (a) the number of power projects sanctioned by the Government with naphtha as feed stock during the last three years and the current year, State- wise and the total power generation in MW expected from these power projects;
- (b) the average power generation cost per unit from the said projects;
- (c) whether the Government proposes to import naphtha for this purpose; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

- (a) : As per the Electricity Act, 2003, no sanction/ clearance is required for setting up of Thermal Power Projects including Naphtha as feed stock.
- (b) to (d) : In view of (a) above, does not arise.